LOGIX CITY DEVELOPERS PRIVATE LIMITED
Date of Commencement of CIRP - 17th August, 2022
List of Financial Creditors (other than Home Buyers) as on 5th August, 2024

Amount in Rs.

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party?	% of Voting Share in CoC					
1	**Assets Care & Reconstruction Enterprise Limited (ACRE)***	01.09.2022	1063784971	888784971	Secured FC	888784971	888784971	No	12.95%			175000000		*Piramal Enterprises Limited informed via email dated 16.03.2023 and further assignment agreement dated 27.03.2023 that they have assigned their debt to Assets Care & Reconstruction Enterprises Limited (ACRE 133 TRUST) and accordingly, name of ACRE is substituted in name of Piramal Enterprises Limited. ****Asset Care and Reconstruction Limited (ACRE) vide its email dated 06.05.2024 confirmed that it had released personal guarantees of Mr. Shakti Nath, Mrs. Meena Nath and Mr. Vikram Nath, after receiving Rs. 17.50 crores.
	Total		**1063784971**	**888784971**		**888784971**	**888784971**		**12.95%**			**175000000**		

MANOHAR LAL
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INSOLVENCY PROFESSIONAL